

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA Nos. 372/2019 and 373/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(\*\*\*As per Hon'ble Courts' order dated 04.04.2022, the group of this matter is to be listed in the 2nd batch of ensuing summer vacations, 2022.\*\*\*

IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 1547/2022 - EXEMPTION FROM FILING O.T.

IA No. 53486/2021 - EXEMPTION FROM FILING O.T.

IA No. 21285/2020 - EXEMPTION FROM FILING O.T.

IA No. 191063/2019 - EXEMPTION FROM FILING O.T.)

WITH CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019

(IA No. 82910/2020 - EXEMPTION FROM FILING O.T.

IA No. 67925/2020 - EXEMPTION FROM FILING O.T.

IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 13536/2020

(IA No. 58921/2020 - CONDONATION OF DELAY IN FILING

IA No. 109836/2020 - EXEMPTION FROM FILING O.T.

IA No. 109606/2020 - EXEMPTION FROM FILING O.T.

IA No. 58926/2020 - EXEMPTION FROM FILING O.T.

IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

SLP(C) No. 5025-5026/2020

(IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 109597/2020 - EXEMPTION FROM FILING O.T.

IA No. 109583/2020 - EXEMPTION FROM FILING O.T.

IA No. 60674/2020 - EXEMPTION FROM FILING O.T.

IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 03-06-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MS. JUSTICE HIMA KOHLI  
(VACATION BENCH)

For Petitioner(s) Mr. Arunabh Chowdhury, Sr. Adv.  
Ms. Diksha Rai, AOR  
Mr. Prateek Bhardwaj, Adv.  
Ms. Ragini Pandey, Adv.

For Respondent(s) Mr. Abhinav Gupta, Adv.  
Mr. Harsh Jain, Adv.  
Mr. Satpal Singh, AOR

Mr. Sandeep Dixit, Sr. Adv.  
Mr. Purushottam Sharma Tripathi, AOR  
Mr. Vijay Pratap Singh, Adv.  
Mr. Mukesh Kumar Singh, Adv.  
Mr. Ravi Chandra Prakash, Adv.  
Mr. Abhishek Tripathi, Adv.  
Ms. Vani Vyas, Adv.

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List these matters on 2nd August, 2022.

(ANITA MALHOTRA)  
AR-CUM-PS

(RANJANA SHAILEY)  
COURT MASTER